

- (x) Replacement of the existing Conventional VOR at seven aerodromes.
- (xi) Upgradation of the runways and terminal buildings at a few domestic aerodromes.
- (xii) Modernisation of Air Traffic Control facilities at Bombay and Delhi airports.

(c) and (d). Yes, Sir. Construction of a modern technical block and control tower, installation of sophisticated primary and secondary surveillance radars along with radar data processing systems, installation of an airfield surface detection equipment and installation of Category-III Instrument Landing Systems are the major features of the proposal for modernisation of Air Traffic Control Facilities at I.G.I airport. The project is estimated to cost Rs. 167.00 crores and likely to be completed in two years from the date of commencement.

Work on the expansion of the cargo area at I.G.I. airport has already been taken up and is expected to be completed by 1990-91. It is also envisaged to take up the construction work of Phase-II of the New International Terminal in 1991. An outlay of Rs. 4.50 crores has been allocated for the work relating to the expansion of cargo area in the Seventh Plan. A token provision of Rs. 20.00 lakhs has been made for the construction of the New International Complex Phase-II at I.G.I. airport.

New Atomic Power Plants

2318. SHRI V. TULSIRAM:
 SHRI S.G. GHOLAP:
 SHRIMATI D.K. BHANDARI:
 SHRI SRIBALLAV PANI-
 GRAHI:
 SHRI M. RAGHUMA REDDY:
 SHRI MANIK REDDY:

SHRI PRAKASH CHANDRA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have since decided to set up 12 Atomic Power Plants in the country; and

(b) if so, the details thereof including the sites selected, capacity and estimated cost of each project and the funds allocated for each of them?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) Yes, Sir.

(b) The details of the twelve atomic power plants are as under:-

1. 4x235 MWe Kaiga in Karnataka
2. 2x500 MWe at Tarapur in Maharashtra
3. 4x500 MWe at Rawathbhata in Rajasthan
4. 2x1000 MWe at Kudankulam in Tamilnadu with Soviet assistance.

The detailed project reports for these projects are under preparation. Estimated cost of each project and funds to be allocated will be determined after the detailed project reports are completed.

Encadrement of Posts

2319. SHRI RAM SAMUJHAWAN: Will the PRIME MINISTER be pleased to state:

(a) whether any guidelines have been

issued regarding encadrement of posts into a particular service; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER A STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) Details are given in the statement given below.

STATEMENT

Encadrement of ex-cadre posts

Often departments create for various reasons a number of posts having more or less similar functional duties and responsibilities as the cadre posts. Such posts are manned by both cadre officers and those outside the cadre(s). It should be the constant endeavour of cadre authorities to periodically review the position regarding such posts with a view to encadre them keeping in view:-

(a) the nature of functions and responsibilities attached to them;

(b) the likelihood of their continuing; and

(c) the desirability of deploying cadre officers to such posts.

Grounding of Boeing 737

2320. SHRIMATI D.K. BHANDARI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have decided to reduce the utilisation of Boeing 737 planes;

(b) if so, the details thereof;

(c) whether this has reduced the number of flights of Indian Airlines and the commuters are facing problems; and

(d) if so, the steps Government propose to take to ease the situation?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (c). The utilisation of Boeing 737 aircraft of Indian Airlines has been reduced to 2,830 hours per annum per aircraft, as against 3,128 hours in May, 1988. The reduction in utilisation was with the intention of reducing consequential delays which was causing inconvenience to the passengers.

(d) Indian Airlines is in the process of inducting additional aircraft capacity after which it is expected that the situation would ease.

Video Library on Tourism

2321. SHRI DHARAM PAL SINGH MALIK: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government are considering to build a Video Library on Tourism; and

(b) if so, the details thereof and the place proposed for the same?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) The Department of Tourism produces films/videos on various aspects of tourist interest which are made available to Tourist Offices in India and abroad, Indian Missions and the travel trade for promotion of tourism.